

Annexure – 4

Name of the corporate debtor: Neoaska Pharma Pvt Ltd; Date of commencement of CIRP: 01-04-2022;

List of creditors as on: 01-04-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------------|---------------------------|----------------|---------------------------|--------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | |
| 1 | Ramky Pharma City (I) Ltd | 20-04-2022 | 8,00,52,451.00 | 28,00,000.00 | Land Lease Rentals | - | No | 1.49 | - | - | 7,72,52,451.00 | 7,72,52,451.00 | The amount of claim not admitted pertains to utilities and service agreements and will be included in operational creditors after receipt of segregated statement from claimant and verification thereof. |